

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. DEFECT SL NO. 863/2010,E/3226/2010 - EX[DB] IN E/S/3020/2010-EX

Date 03/11/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S ANJANI STEEL (P) LTD.,
[NOW KNOWN AS ABHINAV STEELS (P) LTD.
ROLLING DIVISION (UNIT-II)],
A-17 & A-28, SIDA, 2, SATHARIYA,JAUNPUR-UP
M/S ANJANI STEEL (P) LTD.,

Appellant

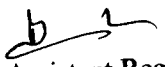
Vs
Respondent

C.C.E ALLAHABAD

STAY ORDER NO.804/2010-EX

2010 EX[DB] dated 15-10-10

I am directed to transmit herewith a certified copy of Final order No. 758/
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E ALLAHABAD

38,M.G.MARG, CIVIL LINES, ALLAHABAD

2. Adv. / Consult

MR.SANJAY MISHRA,ADV

9/10, SUBHASH NAGAR, N DELHI-27

3 C.D.R

~~4 J.C.D.R.~~

5 Bar association. CESTAT. New Delhi

6 Director Publications. Customs. Excise. I.P. Estate. New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17

9 M/s. Deeparchie Publications. M-93. Marg. 46. Saket. New Delhi 110017

10 Taxmann Allied Service Pvt Ltd.. 59/32. New Rohtak Road. New Delhi - 110005

11 Easy Service Tax Online Dot Com Pvt Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road.Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10. Faridabad 121003 (Haryana)

13 TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road, Vasant Kunj, New
Delhi - 110070

14 Office Copy

15 Guard file


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
Court No.IV

E/ 3226/10 & 454/3020/10-EX
Defect SI No. 863/2010

Date of Hearing: 11.10.2010

M/s Anjani Steel Pvt Ltd

Appellants

Vs

CCE, Allahabad

Respondent

Appeared for the Appellant: None

Appeared for the Respondent: Shri K.P. Singh, SDR

Coram: **Hon'ble Shri Ashok Jindal ,Member (Judicial)**

FINAL ORDER 758/10-EX
STAY ORDER 804/10-EX
Per Ashok Jindal:

The appellant has filed this appeal on 14.2.2010. After scrutiny of the appeal papers, the following defects were found as per Rule 8(3) of the CESTAT Procedure Rules:-

- a) Appeal is not supported with certified copy of Order in original/order in appeal;
- b) Appeal/Stay application is not properly indexed and page numbered;
- c) A copy of resolution authorizing to file the appeal;
- d) Another set of appeal alongwith stay application.

2. Despite ~~issue of~~ several Defect Memos dated 29.6.2010, 20.8.2010 and 5.9.2010, none appeared on behalf of the appellants.

In these circumstances, the appellant is not interested in pursuing their appeal. Hence the appeal is rejected.

(ASHOK JINDAL)
Judicial Member

MPS*